

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.920
TO BE ANSWERED ON 27TH JULY, 2021**

PRESSURE SWING ADSORPTION OXYGEN PLANTS

920 SHRI KUMAR KETKAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the reasons why the Central Medical Services Society issued the call for bids to set up Pressure Swing Adsorption Oxygen plants only in October 2021 and

(b) the details of oxygen plants that have been set up since March 2020 including the quantum of funds released per unit, the details of fully functional units, those are still under construction and those yet to be initiated?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): Public health is a State subject. The Central Government supplements the efforts of the State Governments in this regard. Pressure Swing Adsorption (PSA) is a technology that has been utilized by the Central Government to ensure that the public health facilities are made self-sufficient in medical oxygen. The peak demand of medical oxygen in the first wave of COVID-19 reached 3095 MT on 29th September, 2020. This was well within the domestic oxygen production capacity of the country. However, in order to strengthen the public health infrastructure, Central Medical Services Society (CMSS) of the Union Ministry of Health & Family Welfare was tasked in October, 2020 to procure PSA oxygen generation plants. CMSS floated the requisite tender and 162 PSA plants were tendered. Out of these, 6 plants have been reallocated to DRDO. Of the balance 156 plants, 153 plants have been installed and 151 plants have been commissioned.

In addition, a total of 1222 PSA oxygen generation plants with capacity of 1771.76 MT (including the 162 plants sanctioned in the first phase) have also been sanctioned to be set up in public health facilities across the country. Out of these, as on 20th July, 2021, 245 plants have been commissioned. The State/UT- wise list of these 1222 PSA plants is annexed. Apart from this, 351 PSA plants are being installed by different Ministries of Central Government in different public health facilities.

PSA Plants Status

SI. No.	State/ UT	Allocation	Commissioned
1.	A&N Island	3	0
2.	Andhra Pradesh	28	7
3.	Arunachal Pradesh	27	1
4.	Assam	40	10
5.	Bihar	62	5
6.	Chandigarh	4	5
7.	Chhattisgarh	49	4
8.	D&D D&D	4	2
9.	Delhi	26	14
10.	Goa	7	4
11.	Gujarat	59	16
12.	Haryana	40	8
13.	Himachal Pradesh	28	6
14.	J&K	32	6
15.	Jharkhand	38	6
16.	Karnataka	50	9
17.	Kerala	26	7
18.	Ladakh	5	3
19.	Lakshadweep	2	0
20.	Madhya Pradesh	88	12
21.	Maharashtra	68	16
22.	Manipur	16	4
23.	Meghalaya	14	3
24.	Mizoram	13	0
25.	Nagaland	15	4
26.	Odisha	39	8
27.	Puducherry	8	6
28.	Punjab	41	8
29.	Rajasthan	51	6
30.	Sikkim	4	2
31.	Tamil Nadu	70	7
32.	Telangana	50	9
33.	Tripura	14	2
34.	Uttar Pradesh	127	25
35.	Uttarakhand	25	12
36.	West Bengal	49	8
Total		1222	245